

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-644(ND)/2018**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2018.**


**NAME OF THE COMPANY: M/s. Ahluwalia Contracts (India) Ltd. V/s. M/s.  
Raheja Developers Ltd.**


**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	<b>Present for the Petitioner:</b>	Mr. Tariq Khan & Mr. Shashank Garg, Advocates for OC		
	<b>Present for the Respondent:</b>	Mr. Saurabh Kalia & Harshit Agarwal, Advocates for CD		

**ORDER**

No time left. Renotify this case on 8<sup>th</sup> of August, 2018.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**

(Sameer)